

Marathe Committee was appointed in 1975. The report was submitted by the Committee in 1977. Thereafter, a National Transport Policy Committee was appointed under the Chairmanship of Shri B.D. Pande, then Cabinet Secretary. They submitted the report in 1980 and the report of Pande Committee has been placed on the Table of the House.

I do not know what is the relevance of Marathe Committee, because the latest report in this respect was also taken into account.

The Marathe Committee report is available. If the Hon. Member is very much interested in the Marathe Committee report, certainly I do not have any objection. We can place it on the Table of the House.

#### WRITTEN ANSWERS TO QUESTIONS

##### Publication of Judgements of Supreme Court and High Courts on Service Matters

\*42. DR. A.U. AZMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to consolidate judgments given by the Supreme Court and the various High Courts on service matters relating to Government servants and make them available as priced publications; and

(b) if so, the steps taken to bring out the desired publication on priority basis ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) No, Sir.

(b) Does not arise.

##### Setting up of Coastal Steel Plant at Haldia

\*46. SHRI SATYAGOPAL MISRA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether his Ministry has taken up the proposal of setting up a coastal steel plant at Haldia with the Ministries of Planning and Finance;

(b) if so, the details thereof; and

(c) what are the details of the decisions arrived at ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) No, Sir.

(b) and (c) Do not arise.

##### Inquiry Commission in Assam

\*47. DR. VASANT KUMAR PANDIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether as announced by him on 14 March, 1983 in Lok Sabha, Assam Government have set up a High Level Administrative Inquiry to investigate into the massacres;

(b) if so, when and the progress thereof;

(c) whether the 'One-man Inquiry Commission on Assam' under Shri T.P. Tiwari appointed on 6 May, 1983 has started functioning;

(d) if so, what are the terms of reference and the time limit; and

(e) when the Interim/Final Report will be submitted ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c) The Government of Assam has appointed a one-man Commission of Inquiry under section 3 of the Commissions of Enquiry Act, 1952 with Shri T.R. Tiwari I.A.S. (Retired) as its Chairman and member. The Commission is expected to start functioning shortly.

(d) and (e) The following are the terms of reference :—